

THE HIGH COURT OF MANIPUR AT IMPHAL

Annexure – I

PENDENCY POSITION IN THE HIGH COURT AS ON 31.12.2014

Type of Cases	Pendency as on 01.01.2014	Institution of cases during the year 2014	Disposal of cases during the year 2014	Total Pendency as on 31.12.2014
Civil	3761	2328	1855	4234
Criminal	92	119	71	140
Total	3853	2447	1926	4374

Annexure – II

AGE WISE PENDENCY POSITION IN THE HIGH COURT AS ON 31.12.2014

Type of Cases	Age wise pendency as on 31.12.2014				Total Pendency as on 31.12.2014
	0 to 1 year old cases	1 to 5 years old cases	5 to 10 years old cases	More than 10 years old cases	
Civil	1694	2036	495	9	4234
Criminal	83	31	26	0	140
Total	1777	2067	521	9	4374

Annexure – III

PENDENCY POSITION IN THE SUBORDINATE COURTS OF MANIPUR AS ON 31.12.2014

Type of Cases	Pendency as on 01.01.2014	Institution of cases during the year 2014	Disposal of cases during the year 2014	Total Pendency as on 31.12.2014
Civil	5274	6241	4101	7414
Criminal	7633	10256	10156	7733
Total	12907	16497	14257	15147

Annexure – IV

AGE WISE PENDENCY POSITION IN THE SUBORDINATE COURTS OF MANIPUR AS ON 31.12.2014

Type of Cases	Age wise pendency as on 31.12.2014				Total Pendency as on 31.12.2014
	0 to 1 year old cases	1 to 5 years old cases	5 to 10 years old cases	More than 10 years old cases	
Civil	2906	3640	725	143	7414
Criminal	2720	3207	1057	749	7733
Total	5626	6847	1782	892	15147


SUPERINTENDENT: BENCH